GOVERNMENT OF INDIA LAW, JUSTICE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:541
ANSWERED ON:28.02.2000
RECONCILIATION CENTRES IN GOA
SHRIPAD YESSO NAIK

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether a number of reconciliation centers have been set up in Goa to overcome the burden of court cases;
- (b) if so, whether the Government propose to set up such centers in other States as well to reduce the burden of court cases; and
- (c) if so, the details thereof, Statewise?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RAM JETHMALANI)

- (a) These are in the process of being set up.
- (b)&(c) The question of establishing counseling and conciliation Centres for guiding and motivating litigants to resolve their disputes amicably was considered as item No.7 at the Second Annual Meet of the State Legal Services Authorities held under the aegis of the National Legal Services Authorities at Hyderabad on 9.10.99 where its was resolved that such Centres should be established in all districts in the States.

As per the Status report received from the State Legal Services Authorities, such Counseling and ConciliatiorCentres have been set up in Gujarat, Pubjab, Chandigarh and Delhi.